

**SHRIMATI ILA PAL-  
CHOUDHURY :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) what was the reason for observing Bengal Bandh on the 14th July, 1970 and what were the demands of the political parties which organised it ;

(b) how many incidents of riots took place during the Bandh and how many persons were reported killed and injured ;

(c) whether Government propose to give compensation to the Families of those killed and injured due to the police firing ;

(d) whether the loss to the country because of this Bandh has been estimated and, if so, what are the details ; and

(e) what is the reaction of Government to this Bandh ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (e). A state-wide hartal took place on 14th July causing great inconvenience to the general public. The hartal was stated to be to press demands, such as, (i) stoppage of alleged police repression of democratic movements, (ii) stopping of eviction of bargadars, (iii) withdrawal of false cases allegedly instituted by jotodars against peasants and (iv) holding of mid-term elections. Government disapproves of such agitations. All possible steps have been taken to restore normalcy and to implement vigorously the development programmes in the State.

(b) to (d). Detailed information is being obtained from the State Government.

**मध्य प्रदेश में अध्यापकों के लिये  
सलेक्शन ग्रेड**

\*300. श्री गं० ख० दीक्षित : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में अध्यापकों को सलेक्शन ग्रेड दिये गये हैं ;

(ख) यदि हां, तो इन 'सलेक्शन' ग्रेडों के वेतनमान क्या हैं तथा सम्बद्ध कैंडिडेटों में उनका क्या अनुपात है ;

(ग) क्या राज्य सरकार ने सलेक्शन ग्रेड आरम्भ करने से पहले केन्द्रीय सहायता मांगी थी और यदि हां, तो क्या केन्द्र सरकार ने अपेक्षित सहायता दी थी ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा तथा युवक सेवा मन्त्रालय में उप-मन्त्री (श्री अ० कु० किस्कू) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) और (घ). भारत सरकार को कोई प्रस्ताव नहीं मिला है ।

**Grant of Permission to Indian Students  
in Foreign Countries to Marry  
Foreign Girls**

1801. SHRI BABURAO PATEL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that several Indian students studying in Soviet Russia have, during the last three years, sought the permission of his Ministry to marry Russian girls even before completing the courses for which they were granted Government scholarships and, if so, their names ;

(b) whether it is also a fact that an Andhra student committed suicide in Moscow because he could not marry a Russian girl, and if so, his name and the date of suicide ;

(c) whether the Indian students studying in other foreign countries, during the last three years, have sought permission to marry foreign girls and, if so, their names and the countries they are in ; and

(d) whether Government would consider the cancellation of scholarships when students get involved in such affairs and, if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A.K. KISHKU): (a) Yes, Sir. A statement giving the required information is attached.

(b) No, Sir. But an Andhra student—Shri U. Subha Rao—did commit suicide on 14.6.1970 for personal, domestic reasons.

(c) Yes, Sir. A statement giving the required information is attached.

(d) No, Sir. The Government of India insists on all scholars executing a bond before they proceed abroad, which *inter alia* prohibits them from contracting a marriage with a foreign national without the prior approval of this Government. This acts as a check on unsuitable marriages.

#### *Statement*

- (a) 1. Shri A. S. Deshpande
2. Shri S. K. Desai
3. Shri B. M. Ray
4. Shri Gauri Kante Handique
5. Shri S. Majumdar
6. Shri S. K. Nag
7. Shri D. A. N. Murty
8. Shri H. K. Basu
9. Shri S. C. Phakka
10. Shri H. C. Upreti
11. Shri B. P. Bandyopadhyaya
12. Shri P. C. Chaubey
13. Shri K. W. Rekhade
14. Shri S. N. Prashar
15. Shri B. T. Salin
16. Shri T. C. Bhattacharya
17. Shri Lajpat Rai
18. Shri B. B. Huria
19. Shri V. K. Batra
20. Shri S. K. Sangar
21. Shri R. K. Sbarma
22. Shri S. C. Duggal
23. Shri D. P. Verma
24. Shri Vidyapati Ram
25. Shri B. S. Gupta
26. Shri Satish Kumar Kalra
27. Shri Prem Kumar

#### (c) GERMAN DEMOCRATIC RE-PUBLIC

1. Shri V. P. Gupta
2. Shri P. K. Pandey
3. Dr. A. K. Anwikar
4. Shri T. P. Gopalan Nair

#### CZECHOSLOVAKIA

1. Shri K. Vishwanath

#### Special cell at Calcutta to Investigate Flow of Arms and Ammunition to Political and Anti-Social Elements

1802. SHRI DEVINDER SINGH GARCHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have set up a special cell at Calcutta under a senior officer of the Union Government to investigate the flow of arms and ammunition into the hands of political as well as anti-social elements in West Bengal ;

(b) if so, the details thereof ;

(c) the nature and quantity of arms seized by the Police in their raids during the past six months ;

(c) whether Government have since been able to ascertain the source of these seized arms and ammunition ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) No, Sir.

(b) The question does not arise.

(c) to (e). The required information is being collected and will be laid on the Table of the House.

#### Establishment of Second University at Delhi

1803. SHRI DEVINDER SINGH GARCHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Citizen's Council in Delhi has demanded establishment of a second University to solve the problem of college admission in the capital ;

(b) if so, the reaction of Government thereto ;

(c) what other suggestions have been made by the Citizens' Council in regard to admission in colleges ;

(d) whether Government have considered these suggestions ; and